

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 613  
CP-47/241-242/ND/2021  
CA/275/2022, CA/160/2022

**IN THE MATTER OF:**

**Mr. Ashutosh Gupta and Anr.**

**...APPLICANT**

**Vs**

**M/s. Modern Planners Pvt. Ltd. and Ors.**

**...RESPONDENT**

**Section**

**U/s 241-242**

**Order delivered on 18.04.2024**  
**Hybrid Hearing (PHYSICAL & VC)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Applicant**

:Adv. Vaibhav Mahajan, Adv. Harshita Aggarwal and Adv. Nikhil Aswani

**For the Respondent**

:Mr. Abhishekh Kumar, Mr. Anukul Raj for R-1, R-2, R-3. Adv. Vikrant N. Goyal, Adv. Abhishrut Singh, Adv. Anushka Jaiswal for R4 and R5.

**ORDER**

Pleadings are complete. List the matter along with IAs for arguments on  
**09.05.2024.**

Interim order be continued till the next date of hearing.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**